

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:253  
ANSWERED ON:27.07.2010  
GUIDELINES FOR PROMOTION OF SPORTS  
Munda Shri Arjun

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

(a) whether the Union Government has issued any guidelines to the State Governments with regard to the promotion/development of sports in the country; and

(b) if so, the details thereof and the reaction of the State Governments on such guidelines?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): Sports is a State subject. Primary responsibility for development and promotion of sports is that of States. However, for supplementing the efforts of the States, the Ministry of Youth Affairs & Sports and the Sports Authority of India are implementing a number of schemes. In 2008-09, the Government has introduced a nation-wide centrally sponsored scheme titled "Panchayat Yuva Krida aur Khel Abhiyan" (PYKKA) with the aim of broad-basing of sports by way of creation of basic sports facilities in all village panchayats and block panchayats in a phased manner over a ten year period and by providing access to organized sports competitions at block, district, state and national level. Further, the Government has set up in 2009 a National Playing Fields Association of India (NPFAI) with the objective of promoting, preserving and protecting playfields. The Ministry has asked the States to set up similar bodies at State level.